

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

TCP 169/2017

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Neo Seamless Tubes Ltd. V/s KLT
Automotive & Tubular Products Ltd Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Atul Daga, Advocate

For the Respondent : Mr. Rohan Agrawal, Advocate

Sections 9 of the IBC, 2016

ORDER

Heard Ld. Counsel for the Operational Creditor for a considerable time and the Counsel appearing on behalf of the Operational Creditor has concluded his argument. List this matter on Board on **07.10.2022**, for hearing the submissions of the Counsel appearing on behalf of the Corporate Debtor.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare